

schemes under the State Plan owing to constraints of resources. This is despite significant step up in the plan outlay for education over the last few years. It would be extremely helpful if the centrally sponsored schemes or Central Sector schemes are introduced to provide them incentives in educationally backward states like Madhya Pradesh, Orissa, Bihar and Rajasthan. Such a scheme would go a long way in helping the States to achieve total literacy and universalisation of elementary education. As such, I request the Central Government that adequate funds should be earmarked under these schemes and released to the State Governments in order to enable them to implement the schemes effectively so that the drop-out rate among SC & ST students is checked substantially.

- (ii) **Need to take steps for the proper maintenance of Tamil Nadu section of the Trivandrum - Kanyakumari National Highway No. 47**

SHRI N. DENNIS (Nagercoil): Tamil Nadu section of the Trivandrum Kanyakumari Highway, N.H. 47, is in a very bad condition; the road is severely damaged due to monsoon rains. There are pot holes, pits and cracks and formation of deep trenches on both the sides of road. There are frequent accidents due to them. It has become a matter of continuous concern that the Tamil Nadu part of the road is always kept in bad condition. To fit in with the frequent rains there and to suit the terrain, the method of maintenance of the road adopted in the Kerala part of the road may be followed in Tamil Nadu part too. I request the Central Government to carry out immediate maintenance works for the improvement of the roads at the earliest.

- (iii) **Need to ensure that Raichur Thermal Plant is not closed**

SHRIMATI BASAVA RAJESWARI

(Bellary): The Raichur thermal plant which has been contending with severe coal shortages is on the threshold of another crisis with miners working in the Singareni coal fields threatening to go on strike if they are not paid their wages by July 8th.

The Karnataka Power Corporation which runs the plant owes Rs. 18 crore to Coal India Limited. The fear expressed by the management is that it may not be able to pay dues. The management has warned Karnataka Power Corporation that the supply will be stopped completely.

Hence I request the Central Government to consider the matter seriously and settle the whole issue before the plant is closed.

- (iv) **Need to set up an electronic, telephone exchange at Pilibhit, Uttar Pradesh**

[Translation]

DR. P.R. GANGWAR (Pilibhit): Mr. Speaker, Sir, I would like to draw the attention of the Government towards the disorder prevailing in the Communication Department in my Parliamentary Constituency of Pilibhit (U.P.). My constituency is terrorism prone area in tarai region. What to talk about rural area even telephones of D.M., S.P. do not work in cities. My own telephone is out of order for the last two months. The fault has not been repaired despite repeated complaints. So I request the Union Government that an electronic Exchange should be set up immediately in view of the situation prevailing in my constituency.

- (v) **Need to take steps for madifecing the Police Act to cope up with the worsening law and order situation in the country**

[English]

SHRI SHYAMLAL KAMAL (Basti): The

[Sh. Shyam Lal Kamal]

Police in India is governed by the Police Act of 1861 which was enacted by the British rulers just after the so called mutiny of 1857 to suppress the publish who tries to raise their heads against the British rule. Since then, the Indian Police Act has proved out-moded.

Increasing crimes, rising population, growing pressure on living accommodation, violent outbursts, students unrest, cult of extremism, growing economic and social crimes have added new dimensions to the security and law and order problem, which calls for immediate re-orientation of Police Act.

National Police Commission 1980-81 made far-reaching recommendations in the national interest but these recommendations have not been implemented. The Government should discuss various recommendations in the House and implement them without delay.

Politicalisation of Police is cutting the very roots of Indian democracy.

It is urged upon the Government of India that immediate steps are taken to:-

1. Discuss the matter in the House and implement Sarkaria Commission Report.
2. Implement National Police Commission 1980-81 Report.
3. Replace Police Act 1861 and rules and regulations framed therein at once.
4. Police Commissionership should be set up in all the cities in India with a population of 5 lakh or more.

5. The objectives and responsibilities of Police should be re-drafted to cope with the demands of 21st century.

6. The Police Budget should be a planned one for ensuring its update on a regular basis.

(vi) **Need for special assistance to Government of Bihar to meet the drought situation**

[Translation]

SHRI MANJAY LAL (Samastipur): Mr. Speaker, Sir, due to the lack of rainfall there is drought situation in the entire country but condition in Bihar has become dreadful. The crops have been damaged due to insufficient rainfall. Sowing of Kharif has not been done. Electricity supply position in Bihar is very critical, so even partial water supply for irrigation can not be provided. Lack of diesel, non-repairing of tubewells and drains have made the situation more critical. The farmers are in a pitiable condition due to the loss of cash crops like sugarcane etc. The Union Government should meet this situation on a war footing in the entire country. Especially Bihar should be given Financial assistance and a special quota of electricity and diesel should be provided from the national grid. The drought situation can be contained and the difficulties arising out of this situation can be solved provided the Central Government tackles the situation on a war footing under a coordinated action plan.

(vii) **Need to resume the construction of broad gauge railway link from Malda to Guwahati**

[English]

SHRI JITENDRA NATH DAS (Jalpaiguri): Sir, I would like to draw the attention of the House to the fact that Malda district of